

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-127**  
IB-904(ND)/2020

**IN THE MATTER OF:**

OWC Apac Pvt Ltd

....APPLICANT

**SECTION**

U/s 59

**Order delivered on 12.01.2021**

**CORAM:**

**CH, MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant :  
For the Respondent :  
For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 25.03.2021.

  
**(MadhuNarula)**  
**Court Officer**